



In The High Court at Calcutta

Appellate Side

SUPPLEMENTARY CAUSELIST
For Monday The 21st April 2025

COURT NO. 3

First Floor

Main Building

SINGLE BENCH (SB - XIX)

AT 2:00 PM

HON'BLE JUSTICE GAURANG KANTH

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/92344245028?pwd=84OqNgaysJt7Adv8sIPT0agwsTerc4.1>

NEW MOTION (GROUP - IX)

1 WPA/8874/2025

M/S FRIENDS ELECTRIC REPRESENTED BY ITS
PROPRIETOR SUMAN PODDAR
VS
STATE OF WEST BENGAL AND ORS.

KAUSIKI BOSE